

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ZULFIQUARULLAH). The information is being collected and will be laid on the Table of the House.

**Discriminatory Treatment to Members of Different Unions of Workers by Chairman, United Commercial Bank**

6927. SHRI MADHAV PRASAD TRIPATHY: Will the Minister of FINANCE be pleased to state:

(a) the chairman of United Commercial Bank is giving discriminatory treatment to members of different unions of workers;

(b) whether office bearers of certain unions are transferred and replaced by members of All India Bank Employees Association;

(c) whether one vice president of U.P. Bank workers organisation has been transferred from Nagpur and the vacancy has been filled by posting a member of All India Bank Employees Association; and

(d) the action Government propose to take in the matter?

THE MINISTER OF FINANCE (SHRI H.M. PATEL) : (a) and (b). The Bank has reported that transfers are made in the normal course and no discriminatory treatment is meted out to members of different unions of workmen. Transfers of office-bearers of unions are made in accordance with the provisions of Sastri Award.

(c) Presumably the reference is to Shri S.C. Agarwal, who was working at Itwari (Nagpur) branch of United Commercial Bank. According to the bank, Shri Agarwal was promoted as an officer in January 1976 and the officer's cadre being an All India one, was transferred from Bank's Itwari (Nagpur) Branch to Poona Camp Branch in the normal course.

(d) No action is called for by Government.

Assessment year	Income/Loans returned	Income/Loss assessed
1974-75 . . .	Loss Rs. 8,96,311	Loss Re. 2,37,564
1975-76 . . .	Loss Rs. 8,04,016	Loss Rs. 5,35,887
1976-77 . . .	Loss Rs. 2,34,740	(Assessment pending)
1977-78 . . .	Income Rs. 11,89,625	(Assessment pending)

**Amount Deposited by National Herald in Benami Names**

6928. SHRI KANWAR LAL GUPTA. Will the Minister of FINANCE be pleased to state:

(a) is Government aware of the fact that the National Herald authorities have deposited about one crore of rupees in benami names;

(b) if yes, what action has been taken by the Government over it;

(c) is Government aware of the fact that the former Prime Minister deposited this money in different names with the National Herald;

(d) if so, what action has been taken by the Government against her;

(e) what was the declared income by the National Herald in the last four years and on how much income it has been assessed; and

(f) give the reasons of enhancement of income?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ZULFIQUARHULLAH): (a) to (d). Scrutiny of the books of account of M/s. Associated Journals Ltd., Printers and Publishers of the National Herald has shown receipt of cash totalling over Rs. 82 lakhs during the period 1-4-70 to 31-8-77 without any mention being made of the name(s) of the person(s) from whom the cash was received. These receipts have been accounted for as income of the company and are included in the income returned and assessed. No evidence is on record that any part thereof has been received by the Company from Smt. Indira Gandhi.

Investigations as called for, are being made.

2. An inspection of the books of account and other records of M/s. Associated Journals Ltd. was undertaken under section 209A of the Companies Act, 1956 during December, 1977 to February, 1978. The inspection report has since been received in the Ministry of Law, Justice and Company Affairs (Department of Company Affairs) and is under their consideration.

(e) & (f). Declared/assessed income of M/s. Associated Journals Ltd., Printers and Publishers of National Herald: